

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL  
MUMBAI**

**WEST ZONAL BENCH**

**EXCISE APPEAL NO: 88303 OF 2018**

[Arising out of Order-in-Appeal No: PUN-CT-APPII-000-350-17-18 dated 29<sup>th</sup> January 2018 passed by the Commissioner (Appeals), Central Tax, Pune – II.]

Ecoboard Industries Ltd  
Phaltan Pandharpur Road, Tal: Malshiras, Velapur  
Dist: Solapur – 413 113

*... Appellant*

*versus*

Commissioner of Central Tax  
Pune – II  
41-A ,ICE House, Sassoon Road, Pune - 411001

*...Respondent*

**APPEARANCE:**

Shri KA Sayed, Advocate for the appellant

Shri AB Kulgod, Assistant Commissioner (AR) for the respondent

**CORAM:**

**HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)**  
**HON'BLE DR SUVENDU KUMAR PATI, MEMBER (JUDICIAL)**

**FINAL ORDER NO: A/87600/ 2019**

|                   |            |
|-------------------|------------|
| DATE OF HEARING:  | 11/01/2019 |
| DATE OF DECISION: | 11/01/2019 |

**PER: C J MATHEW**

This appeal is allowed. For order, see order of this date in excise appeal no. 218 of 2008.

*(Pronounced in open court)*

**(Dr. Suvendu Kumar Pati)**  
**Member (Judicial)**

*\*/as*

**(C J Mathew)**  
**Member (Technical)**